

Dated: 28.09.2020

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16th March, 2020 and 31th August, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned and the other matters listed before the Hon'ble Benches of the Tribunal upto 23rd October, 2020, shall be adjourned by the court masters in the following manner:

Regular Matters:

| S.No. | Date already fixed | DAY | Next date of hearing | DAY |
|--------------|---------------------------|------------|-----------------------------|------------|
| 1. | 01.10.2020 | Thursday | 21.01.2021 | Thursday |
| 2. | 05.10.2020 | Monday | 01.02.2021 | Monday |
| 3. | 06.10.2020 | Tuesday | 02.02.2021 | Tuesday |
| 4. | 07.10.2020 | Wednesday | 03.02.2021 | Wednesday |
| 5. | 08.10.2020 | Thursday | 04.02.2021 | Thursday |
| 6. | 09.10.2020 | Friday | 05.02.2021 | Friday |
| 7. | 12.10.2020 | Monday | 08.02.2021 | Monday |
| 8. | 13.10.2020 | Tuesday | 09.02.2021 | Tuesday |
| 9. | 14.10.2020 | Wednesday | 10.02.2021 | Wednesday |
| 10 | 15.10.2020 | Thursday | 11.02.2021 | Thursday |
| 11 | 16.10.2020 | Friday | 12.02.2021 | Friday |
| 12 | 19.10.2020 | Monday | 15.02.2021 | Monday |
| 13 | 20.10.2020 | Tuesday | 16.02.2021 | Tuesday |
| 14 | 21.10.2020 | Wednesday | 17.02.2021 | Wednesday |
| 15 | 22.10.2020 | Thursday | 18.02.2021 | Thursday |
| 16 | 23.10.2020 | Friday | 19.02.2021 | Friday |

Part-heard Matters:

| S.No. | Date already fixed | DAY | Next date of hearing | DAY |
|--------------|---------------------------|------------|-----------------------------|------------|
| 1. | 01.10.2020 | Thursday | 07.01.2021 | Thursday |
| 2. | 05.10.2020 | Monday | 11.01.2021 | Monday |
| 3. | 06.10.2020 | Tuesday | 12.01.2021 | Tuesday |
| 4. | 07.10.2020 | Wednesday | 13.01.2021 | Wednesday |
| 5. | 08.10.2020 | Thursday | 14.01.2021 | Thursday |
| 6. | 09.10.2020 | Friday | 15.01.2021 | Friday |

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|----|------------|-----------|------------|-----------|
| 7. | 12.10.2020 | Monday | 18.01.2021 | Monday |
| 8. | 13.10.2020 | Tuesday | 19.01.2021 | Tuesday |
| 9. | 14.10.2020 | Wednesday | 20.01.2021 | Wednesday |
| 10 | 15.10.2020 | Thursday | 21.01.2021 | Thursday |
| 11 | 16.10.2020 | Friday | 22.01.2021 | Friday |
| 12 | 19.10.2020 | Monday | 01.02.2021 | Monday |
| 13 | 20.10.2020 | Tuesday | 02.02.2021 | Tuesday |
| 14 | 21.10.2020 | Wednesday | 03.02.2021 | Wednesday |
| 15 | 22.10.2020 | Thursday | 04.02.2021 | Thursday |
| 16 | 23.10.2020 | Friday | 05.02.2021 | Friday |

This notification issues with the approval of the competent authority of APTEL.

Sd/-

REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website